

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 118**  
**(IB)-1788(PB)/2018**

**IN THE MATTER OF:**

Sarika Somvanshi and Ors. .... Applicant/petitioner  
v.  
M/s. R.S. Stones Pvt. Ltd. .... Respondent

**Order under Section 7 of IBC, 2016 (CIRP)**

**Order delivered on 11.08.2021**

**Coram:**

**SHRI BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SHRI HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

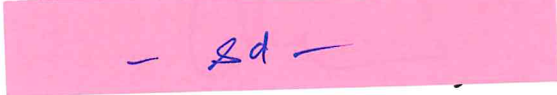
**PRESENT:**

For the Applicant: Akashdeep Kakkar, Adv. in IA No. 1563/2021  
For the Respondent: Abhishek Anand, Adv. for Ex-director.

**ORDER**

List the matter for hearing on 16.08.2021.

  
sd-  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

  
- sd -  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

11.08.2021  
VINEET